NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 23 /02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/194/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s. Malabar Hotels Pvt Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

C.V. MOHAN KUMAR

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ORDER

Counsel representing both the parties are present. Both the counsels sought time for submitting their arguments. Time extended at request finally. Put up on 13.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)